

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 37 of 2014

Dated : 9th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s): Ms. Suparna Srivastava
Mr. S.R. Pandey (Rep.) for R.1
Mr. Amit Kapur
Mr. Vishrov Mukherjee for R.2

ORDER

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 25.05.2014 after serving copy on the other side.

Post the matter for hearing on **09.07.2014.**

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson